

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/9279/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 11<sup>th</sup> September, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJ/BAK/2024/2688 dated 02.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **civil vacation w.e.f. 07.10.2024 till 20.10.2024, along with station leave permission from the evening of 05.10.2024 till the morning of 21.10.2024, with the official vehicle, at own cost.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-129/2006/9280-81/A dated , 11-09-24**  
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

